

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 456
TO BE ANSWERED ON 05.02.2018**

12 POINT CHARTER OF TRADE UNIONS

†456. SHRI Y.V. SUBBA REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of 12 Point Charter submitted by the Central Trade Unions to the Government with regard to wages, social security, etc., of ASHAs, Anganwadi Workers, construction labourers, tea estate employees, etc.;**
- (b) the details of their demands and reaction of the Government thereon; and**
- (c) the present status of Anganwadi Workers in the States of Andhra Pradesh and Telangana?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): In the 12 Point Charter of Demand, relating to wages, social security etc. the Central Trade Unions (CTUs) had demanded Universal Social Security cover for all workers, minimum wages of not less than Rs. 15,000/- per month, enhanced pension not less than Rs. 3,000/- per month for the entire working population etc.

Various steps in this regard have been taken by the Government like increase of minimum wages w.e.f. 19.01.2017, introduction of Code of Wages in Parliament, enhancement of eligibility limit of Bonus, Social Security to Contract workers by their coverage in EPFO & ESIC, Minimum pension of Rs.1000/- to all EPS Pensioners on perpetual basis, Social Security Cover for unorganised workers through Schemes like, Atal Pension Yojana (APY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Pradhan Mantri Suraksha Bima Yojana (PMSBY), approval of Project for creation of a National platform for unorganized workers to give them Aadhaar seeded unique ID No., increase of subsidy from Rs.40,000/- to Rs. 1,50,000/- under Revised Integrated Housing Scheme, 2016 for Beedi, Non-coal Mine and Cine Workers to construct a pucca house, implementation of National E-portal for online application and disbursement of scholarship, Implementation of On-line transfer of Cash assistance to bank accounts of beneficiaries under DBT.

Contd..2/-

The Anganwadi Workers/Helpers are honorary workers. In the State of Andhra Pradesh*, the Anganwadi Workers (AWWs) are paid Honorarium @ Rs.7,000/- per month and the Anganwadi Helpers (AWHs) and Mini AWWs @ Rs.4,500/- per month. In the State of Telangana, Anganwadi Teachers (AWTs) are paid Rs.10,500/- and the AWHs and Mini AWWs Rs.6,000/- per month w.e.f. April, 2017. The Government of Andhra Pradesh has fixed upper age limit of 60 years for continuation of AWWs & AWHs and an incentive of Rs.50,000/- is given to AWWs (Main & Mini) and Rs.20,000/- to AWHs after attaining age of 60 years.**

<p>Source: *Government of Andhra Pradesh **Website of Government of Telangana</p>
